

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 88/95.

Date of Order: 9-2-95

Between:

Thallam Veeranjaneyulu.

Applicant.

and

1. Chief Personnel Officer, S.E.Rly,  
Garden Reach, Calcutta-43.
2. Chief Mechanical Engineer, S.E.Rly,  
Garden Reach, Calcutta.
3. The Divisional Railway Manager, S.E.Rly,
4. The Senior Divisional Visakhapatnam,  
S.E.Rlys, Mech.Dept., Waltair Division, Visakhapatnam.
5. S.T.Rajan, Carriage Foreman,  
~~xxxxxx~~
6. S.N.Sarma, Carriage Foreman.

.. Respondents.

For the Applicant: Mr. K.V.Simhadri, Advocate

For the Respondents: Mr. N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

orders of R1 vide letter No.P/I/13/CF-CWI/(spl)/II/12/94 dt.20.12.94 by declaring the same as illegal and arbitrary and for consequential direction to R1 to R4 to permit the applicant in the existing vacancy forthwith.

Letter dt.8-2-95 was filed by the learned counsel for the applicant stating that this OA is being withdrawn.

In view of the above letter, the OA is dismissed. No costs.

*Hyderabad*  
Deputy Registrar(J)CC

To

1. The Chief Personnel Officer, S.C.Rly, Garden Reach, Calcutta-43.
2. The Chief Mechanical Engineer, S.E.Rly, Garden Reach, Calcutta.
3. The Divisional Rly. Manager, S.E.Rly, Waltair Division, Visakhapatnam.
4. The Senior Divisional Mechanical Engineer, S.E.Rly,  
Mech.Dept.Waltair Division, Visakhapatnam.
5. S.T.Rajan, Carriage Foreman, Sr.Divisional Mechanical Engineer.
6. S.N.Sarma, Carriage Foreman, Sr.Divisional Mechanical engineer  
Office, Bhilaspur Division, Bhilaspur, Orissa State.
7. One copy to Mr. K.V.Simhadri, Advocate, 3-6-375/1/1, St.No.2  
Himayatnagar.Hyd-29.
8. One copy to Mr.N.R.Devraj, SC.GSSCRlys. CAT.Hyd.
9. One spare copy.

pvm

*AOA/14/2/95*

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(AIMR)

DATED: 9-2-1995

ORDER/JUDGEMTN:

M.A./R.A/C.A.No.

in

O.A.No. 88/95

T.A.No.

(w.p.)

Admitted and Interim directions issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected

No order as to costs.

Dvm

RE-SPARE COPY

